

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 3346/2024 IN C.P. (IB)/4167(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Kanak Jani Vs. Ujwala Vilas Salvi
IN THE MATTER OF
Purohit Steel India Pvt Ltd
V/s
Anushka Mould and Dies Pvt Ltd

**Section: Sec. 45 (1), Sec 43(1) r/w Sec 44 (1) U/s 9 of the Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 3346 of 2024:- Counsel, Amruta A Sawant appeared for the Applicant. This is an Application filed by the Applicant u/s 43, 44, and 45 of the Code, 2016 against the Respondent/s. None present on behalf of the Respondents. **The registry is directed to issue notice to the Respondent/s intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to the Court Notice, the Applicant is also directed to issue notice to the Respondent/s intimating the next date of hearing by all possible means (i.e. Speed Post, Email, etc.) and file an affidavit of service enclosing therewith the notice along with proof of service of notice at least two days before the next date of hearing. List this matter on 28.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)